

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Cr1.) No(s).5903-5904/2020

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

RAFIQUE ETC.

Respondent(s)

Date : 08-02-2023 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE SANJAY KUMAR
[IN CHAMBER]

For Petitioner(s) Mr. Shashank Shekhar Singh, AOR

For Respondent(s) Mr. Raghvendra Shukla, Adv.
Mr. Uday Prakash, Adv.
Mr. Siddharth Gautam, Adv.
Mr. Ramjee Pandey, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Mr. Shashank Shekhar Singh, learned counsel, appears for the petitioner and states that service of notice is complete.

Mr. Raghvendra Shukla, learned counsel, appears for respondent No.1. He prays for and is granted time to file a counter affidavit in the main matter.

Proof of service has already been filed in so far as respondent No.2 is concerned but there is no representation for him.

Post after four weeks.

(ARJUN BISHT)
COURT MASTER (SH)

(RANJANA SHAILEY)
COURT MASTER (NSH)